

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4217  
ANSWERED ON:19.12.2012  
PLAGIARIZING MATERIAL FROM BOOKS  
Vardhan Shri Harsh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether cases of plagiarism in academics and research have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) the action taken by the Government against erring persons, university-wise; and
- (d) the steps taken/ being taken by the Government to prevent such instances in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. Shashi Tharoor)

(a) to (d): The data regarding cases of plagiarism in academics and research is not centrally maintained. The Universities are autonomous in academic matters and fully empowered to deal with instances of plagiarism as per their Acts, Statutes and Ordinances.

Further, the University Grants Commission (UGC) has stipulated in the UGC (Minimum standards and procedure for award of M.Phil./Ph.D. Degree) Regulation, 2009 that every university must submit a soft copy of the M.Phil./Ph.D. thesis to the UGC within a period of thirty days, to permit its hosting in the Information and Library Network (INFLIBNET) linking universities and other higher educational institutions to facilitate open access to these research works to the academic community of the world. This will also help in curbing plagiarism.